

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, COURT-V

10. IA (I.B.C)/1749(MB)2023 In C.P. (IB)/351(MB)2022

CORAM:

SMT. ANURADHA BHATIA  
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2023

NAME OF THE PARTIES: State bank of India  
V/s  
Smt. Neelam Sharma

Section: 95(1) Rule 11 of NCLT, 2016

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ORDER

The matter is taken up through Virtual Hearing (VC).

**IA No. 1749/2023** - Applicant is directed to provide hard copies of the IA before the next date of hearing. List IA No. **1749/2023** on **14.06.2023**.

Sd/-

ANURADHA BHATIA  
Member (Technical)

Sd/-

KULDIP KUMAR KAREER  
Member (Judicial)